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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2017
M.A. No. 221/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: IIVEM Advisory Services Pvt. Ltd.
V/s.
Mayurpankh Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandini Chittel i/b. M. Humranwal	for Petitioner	Nandini
2)	Rahul Sinha i/b DSK legal	for Sunshine, Atul Bhanani Kashyap Mehta	Rahul
3)	Nidhi Chheda i/b Subir Kumar	for Respondent Nos. 1 & 2	Nidhi
4.	Adv. Vishal Hegde	for notice no 1 & 2	Vishal
5.	Adv. Deepak Singh	for notice 3 & 4	Deepak

ORDER

MA 221/2017 IN CP 24/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)